HIGH COURT OF MEGHALAYA	MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2020

	4	3(c)	3(b)	3(a)
What is the progress made on those targets district-wise	Substitution and are the targets.	Have any targets been fixed and indicated to the participant Officers if so what are the	Number of Officers who participated in the said conference	Whether any Statewide/Regional Conference held during the month.

High Court of Meghalaya			Name of the State/UT		
888	CIVIL CR			o _p	
76		CRIMINAL		Opening Balance	
964		CIVIL+ CRIMINAL			
30		CIVIL		Institu	
4	CRIMINAL 4			Institution during the month	
34		CIVIL+ CRIMINAL		the month	
4		CIVIL		Dispo	
7		CRIMINAL		Disposal Cases during the month	
=		CRIMINAL CRIMINAL		during the	
914	CIVIL			Closin	
73		CRIMINAL		Closing balance at the end of hard street wis a vis previous month wis a vis previous month wore than five years old	
987		CIVIL+ CRIMINAL			
2.93%	CIVIL			% Increas	
-3.95%		CRIMINAL		crease or decrease in pen	
2.38%	CIVIL+ CRIMINAL			e in pendency month	
0	CIVIL			Dispo	
0	CRIMINAL			Disposal of cases which ar more than five years old	
0		CIVIL+ CRIMINAL		which are years old	
60	CIVIL			Pend more	
CIVIL CRIMINAL 60 3				Pendency of cases which are more than five years old at the end of the month	
CIVIL+ CRIMINAL			which are ears old at month		

ANNEXURE-II